

HIGH COURT OF CHHATTISGARH, BILASPUR

Order Sheet

**WPPIL No. 15 of 2023**

D.k. Soni **Versus** State Of Chhattisgarh & Ors.

28/03/2023	<p>Ms. Aditi Singhvi, Counsel for the Petitioner.</p> <p>Shri Ragvendra Pradhan Addl. A.G. along with Jitendra Pali, Dy. A.G. for the State.</p> <p>Ms. Anuja Sharma, Counsel for Union of India.</p> <p>Heard.</p> <p>Learned counsel for UOI prays time to seek instructions.</p> <p>Considering the issue involved, reply of State would be necessary.</p> <p>Learned State counsel is directed to file reply.</p> <p>List the case after 3 weeks.</p> <p style="text-align: center;"><b>Sd/-</b> <b>(Goutam Bhaduri)</b> <b>Acting Chief Justice</b></p> <p style="text-align: center;"><b>Sd/-</b> <b>(N. K. Chandravanshi)</b> <b>Judge</b></p> <p>Jyoti</p>